NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL SHRI. S. VIJAYARAGHAVAN – MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/551/(IB)/2017

NAME OF THE PETITIONER(S)

: CKPL STEELS PVT LTD

NAME OF THE RESPONDENT(S)

: ASHOK MAGNETICS LTD

UNDER SECTION

: 7 RULE 4

S.No.

NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ARVINDH PANDIAN SENIOR COUNSEL

ADOR HARSHINI -J

Coursel for applicant

R SUBKAMANIAN ADVOCATE

Counsel for

AVINASH KRISHNAN RAVI

Counsel Jes Ex-Manging friends 1/2.

Director

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ORDER

Counsel for the Applicant present. Counsel representing IRP on behalf of the Corporate Debtor present and he is directed to file the reply before the next date of hearing. Till that time, the IRP representing the Corporate Debtor will not take steps to evict the Applicant in CA/29/IB/2017 in CP/551/IB/2017. Put up on **24.10.2017 at 10.30 A.M.**

MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)